

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 08 of 2020

IN THE MATTER OF:

Shri Ashish Mohan Gupta

...Appellant

Vs.

Hind Motors Ltd. (In Liquidation)

& Ors.

...Respondents

Present:

For Appellant: -

**Shri Sandeep Bajaj, Mr. Soayib Qureshi and Ms.
Aakanksha Nehra, Advocates.**

ORDER

17.02.2020 The number of the case has been wrongly mentioned as 'Company Appeal (AT) No. 08 of 2020.

Let it be corrected as '**Company Appeal (AT) No. 07 of 2020**'. The parties be also informed of this order.

Place the case on **18th March, 2020** before the appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/ns/rr/